

(Rs. in crores)

	1988-89	1989-90	1990-91
BHEL Exports (Physical & Deemed)	276	381	490

News Items Captioned 'NDCM Land Scam-Administration on Allotment Spree'

2541. DR. LAXMINARAYAN PAN-DEYA:
DR. AMITLAL KALIDAS PATEL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "NDCM land scam Administrator on allotment spree" appearing in the 'Indian Express' dated January 14, 1992;

(b) whether any enquiry into the affairs of the New Delhi Municipal Committee has been made; and

(c) if so, the outcome thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) No, Sir

(c) The Government has asked for a report in this regard.

Recruitment Through Employment Exchanges

2542. DR. LAXMINARAYAN PAN-DEYA:
DR. AMIT LAL KALIDAS PATEL:

SHRI MADAN LAL KHURANA:

Will the PRIME MINISTER be pleased to refer the two news-items captioned "Foreign jobs also through exchanges" and "where hope turns into frustration" appearing in the Hindustan Times dated January 17, 1992 and state:

(a) whether henceforth vacancies for abroad will be filled up through Employment Exchanges only and private persons will be filled up through Employment Exchanges only and private persons will be completely eliminated;

(b) if so, the details thereof;

(c) whether many of the Government/semi-Government/autonomous/public sector undertakings etc. do not notify the vacancies to the Employment Exchanges but fill up such vacancies directly of their own; and

(d) if so, the steps taken to ensure that recruitment is made through the Employment Exchanges only and the long roll of unemployed youths is reduced?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No such proposal is under consideration in the Ministry of Labour.

(b) does not arise.

(c) and (d). In accordance with the instructions issued by the Department of personnel and Training, all vacancies arising under the Central Government Offices/es-